

Hike in Water Tariffs in Delhi

152. SHRI MADHAVRAO SCINDIA: Will the Minister of URBAN DEVELOPMENT be pleased to state .

(a) whether water tariffs in Delhi are proposed to be increased:

(b) if so, the details in this regard,

(c) the reasons warranting such a hike: and

(d) the extent of loss incurred per annum on account of theft, wastage from public lines and non-payment of tariff dues which are written off? .

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) No, Sir

(b) and (c) Does not arise in view of reply to part (a) above

(d) Losses due to leakages, wastage, theft and a variety of other factors and around 20 per cent of the total production of water in the Delhi Water Supply and Sewage Disposal Undertaking. Such losses in respect of New Delhi Municipal Committee are about

13-14 per cent of the total water received by them in bulk from the Delhi Water Supply and Sewage Disposal Undertaking. No dues have been written off on account of non-payment either by NDMC or the Delhi Water Supply and sewage Disposal Undertaking.

Development of Slums in Eighth Plan

153. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR : Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the slum population of different States and Union Territories according to the latest estimate:

(b) whether Government propose to pay more attention for the development of slums during the Eighth Plan; and

(c) if so, the details of the specific schemes drawn up therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) A Statement is given below:

(b) Yes, Sir.

(c) Specific schemes are contingent on the finalisation of the Eighth Five Year Plan.

STATEMENT*Identified Slum Population 1981 and Estimated Slum Population 1990**(persons in Lakhs)**

| <i>Sl.No.</i> | <i>State/UTs</i> | <i>Slum population 1981 as identified by State/UT</i> | <i>Estimated slum Population * in 1990</i> |
|---------------|------------------|---|--|
| <i>1</i> | <i>2</i> | <i>3</i> | <i>4</i> |
| 1. | Andhra Pradesh | 28.58 | 38.07 |
| 2 | Assam | 1.24 | 6.63 |

| 1 | 2 | 3 | 4 |
|-----|------------------|-------|-------|
| 3. | Bihar | 32.70 | 32.70 |
| 4. | Goa | 0.24 | 1.09 |
| 5. | Gujarat | 15.32 | 31.01 |
| 6. | Haryana | 2.74 | 9.17 |
| 7. | Himachal Pradesh | 0.76 | 0.92 |
| 8. | Jammu & Kashmir | 6.27 | 6.27 |
| 9. | Karnataka | 5.74 | 33.15 |
| 10. | Kerala | 4.10 | 13.63 |
| 11. | Madhya Pradesh | 10.75 | 33.75 |
| 12. | Maharashtra | 43.15 | 62.51 |
| 13. | Manipur | 0.17 | 1.92 |
| 14. | Meghalaya | 0.66 | 0.80 |
| 15. | Mizoram | N A | 0.76 |
| 16. | Orissa | 2.82 | 10.60 |
| 17. | Punjab | 11.67 | 13.79 |
| 18. | Rajasthan | 10.25 | 23.14 |
| 19. | Sikkim | 0.02 | 0.26 |
| 20. | Tamil Nadu | 26.76 | 42.76 |
| 21. | Tripura | 0.18 | 0.65 |
| 22. | Uttar Pradesh | 25.80 | 65.31 |
| 23. | West Bengal | 30.28 | 49.64 |
| 24. | A & N Island | — | 0.19 |
| 25. | Chandigarh | — | 1.53 |

| 1 | 2 | 3 | 4 |
|-----|-------------|--------|--------|
| 26 | Delhi | 18.00 | 38.25 |
| 27. | Pondicherry | 0.94 | 1.03 |
| | Total | 279.14 | 519.54 |

* Town & Country Planning Organisation.

Development of Small and Medium Towns in Karnataka

154. SHRI SPIKANTHA DATTANARA-SIMHARAJA WADIYAR : Will the Minister of URBAN DEVELOPMENT be pleased to state the names of small and medium towns in Karnataka identified for development during the Seventh Plan under the scheme of 'Integrated Development of Small and Medium towns'?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : During the Seventh Five Year Plan, 7 towns namely; Chikkaballapur, Ramanagaram, Sirsi, Harihar, Sindhanur Kollegal and Gokak have been covered under the Scheme of Integrated development of Small and Medium Towns

Glazing of Verandahs in Government Quarters

155 SHRI SRIKANTHA DATTANARA-SIMHARAJA WADIYAR Will the Minister of URBAN DEVELOPMENT be pleased to state .

(a) the number of allottees who have deposited 10 per cent of the estimated cost of glazing of front/back side verandahs in Government Quarters of South Delhi, particularly in different sectors of R K Puram

(b) whether the work has since been carried out,

(c) if not, the reasons for delay; and

(d) the steps taken to expedite the work?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) 343

(b) to (d). The work has been carried out in 309 quarters, and are scheduled to be completed in the remaining quarters by the end of March, 1990

Tread Mill Stress (TMT) and Echo-Cardiograph Equipment

156 SHRI RAMASHRAY PRASAD SINGH. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given on 19th July, 1989 to Unstarred Question No. 247 regarding life saving equipment in Dr. Ram Manohar Lohia Hospital and state:

(a) whether Tread Mills Stress and Echo-Cardiograph equipments of Dr. Ram Manohar Lohia Hospital are still not functioning;

(b) if so, the steps taken to put the above equipment into working order; and

(c) the time by which the said equip-